## CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

CP/021/10/2018 Dated: 26/07/2018

in

OA/21/1177/2016

**BETWEEN** 

Dr. Y. Babji, S/o. Y. Madhava Rao, Aged about 49 years, Occ: Principal Scientist, In National Research Centre on Meat, Chengicherla, Uppal, R/o. Hyderabad.

.... Petitioner

## **AND**

- Shri. S.K. Pattanayak,
   The Union of India rep. by its
   Secretary,
   For Ministry of Agriculture,
   ICAR-Indian Council of Agricultural Research,
   Krishi Bhavan, New Delhi.
- Dr. Trilochan Mohapatra,
   The Director General (ICAR),
   ICAR –Indian Council of Agricultural Research,
   Krishi Bhavan, New Delhi.
- Shri Chhabilendra Roul,
   The Secretary (ICAR),
   Indian Council of Agricultural Research,
   Krishi Bhavan, New Delhi.
- Dr. Joykrushna Jena,
   The Deputy Director General (Animal Sciences)
   ICAR (Indian Council of Agricultural Research),
   Krishi Bhavan, New Delhi.
- 5. Dr. S. Vaithiyanatham,
  The Director (Acting), ICAR,
  National Research Centre on Meat,
  Chengicherla, Hyderabad.
- 6. Shri. P.K. Jain,
  The Deputy Secretary (Personal),
  Indian Council of Agricultural Research (ICAR)
  Krishi Bhavan, New Delhi.

....Respondents

(The Respondents Nos.1, 4 and 6 are not necessary parties)

Counsel for the Applicant : Mr.CH. Srinivas

Counsel for the Respondents : Mr. G. Jayaprakash Babu, SC for ICAR

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER THE HON'BLE MR. BV. SUDHAKAR , ADMIN. MEMBER

**ORAL ORDER** 

(Per Hon'ble Mr. Justice R .Kantha Rao, Judicial Member)

Learned Standing Counsel appearing for the Respondents submits that the order dated 06.11.2017 in respect of which the Contempt Petition is filed, has been implemented on 02.04.2018 and the Petitioner reported for duty. Having regard to the said submission, the Contempt Petition is closed.

(B.V. SUDHAKAR) ADMIN. MEMBER (JUSTICE R. KANTHA RAO) JUDL. MEMBER

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